



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,20th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
40	WP(C)/4666/2022 CAVT. NO.07302/022, B/O	M/S GABHARU ENTERPRISE AND 3 ORS Versus THE BANK OF BARODA AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM MR. B SHARMA (FOR CAVEATOR)
ADMISSION				
41	WA/233/2022 CAVT. NO.08062022,117800008032/022, B/O	BHARAT HEAVY ELECTRICALS LTD. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA SC, OIL FOR CAVEATOR
42	WA/234/2022 CAVT. NO.08022/022, B/O	NUR HUSSAIN Versus THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI MR A S SK	SC, P AND R.D. GA, ASSAM MR. N H MAZARBHUIYAN MR. M H SAIKIA FOR CAVEATOR
ORDERS				
43	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
44	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.

WITH
I.A.(Civil)/2213/2019
in PIL/22/2019

RAJKUMAR PRITHVIRAJ NARAYAN DEV
MECH

MR. N H BARBHUIYA
MS N J BEGUM

GA, ASSAM
ASSTT.S.G.I.
SC, BTC

Versus

THE UNION OF INDIA AND 10 ORS.

PRANJAL DUTTA

MS. M BORDOLOI

ASSTT.S.G.I.

Versus

THE UNION OF INDIA AND 3 ORS

MR. A DAS

MR. N I KHAN

MS M BORAH

45 WP(C)/4066/2022
FIXED

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
8)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
9)	MR A CHANDRAN	18-07-2022	To	29-07-2022
10)	DR. R SARMAH	19-07-2022	To	31-07-2022
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13)	MR B K KAR	26-07-2022	To	06-08-2022
14)	MR. H L MAURYA	21-07-2022	To	28-07-2022
15)	S BORGHAIN	20-07-2022	To	20-07-2022
16)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
17)	MR H Dey	20-07-2022	To	19-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	WP(C)/3576/2017 FIXED	SAIDUR RAHMAN and 9 ORS. Versus THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
WITH				
20	WA/173/2022	LILY BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 20/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. R K JAIN	18-07-2022	To	20-07-2022
6)	MR. J P SARMA	18-07-2022	To	30-07-2022
7)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
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14)	MR. H L MAURYA	21-07-2022	To	28-07-2022
15)	S BORGHAIN	20-07-2022	To	20-07-2022
16)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
17)	MR H Dey	20-07-2022	To	19-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/3802/2022 FIXED	MRS. HIRAMONI CHANGMAI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	SC, SEC. EDU.
58	WP(C)/4470/2022 FIXED	M/S ADITI INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 4

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/4670/2022 B/O	SHYAMALA BARMAN @ SHYAMALA DAS Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
36	I.A.(Civil)/2028/2022 B/O, WITH WP(C)/955/2022 (D/O) in WP(C)/955/2022	SOMESH ALI @ MD SOMEJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/3191/2016 FIXED	MD. ABDUS SUBAN LASKAR and 5 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 8 ORS	MS.B BHUYAN MS.P SARMA MS.K BARMAN	SC, APDCL
ORDERS				
64	Cont.Cas(C)/50/2020 FIXED	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1740/2022 in Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND 8 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT.
65	WP(C)/1577/2022 FIXED	DULAL PATIR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DAS MD. S M RAHMAN MR. A CHETRY MR. R AHMED	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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2)	MR S SARMA	02-06-2022	To	28-07-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	AB/1927/2022 B/O	BIMAL KUMAR NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
54	AB/1941/2022 FIXED	MUHIR UDDIN LASKAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
55	AB/1945/2022 FIXED	HIRANYA BARMAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
BAIL HEARING				
56	AB/3543/2021 FIXED	DILIP NATH @ DILIP KR NATH AND ANR Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
57	AB/1317/2022 FIXED	PRANJAL BORAH Versus THE STATE OF ASSAM	MS N BEGUM MR. N K MURRY MS. O KITS MS P TOKBIPI	PP, ASSAM
58	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
59	AB/1558/2022 FIXED	DHABOL CHUTIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
60	AB/1572/2022 FIXED	SUDHIR CHANDRA DAS Versus THE STATE OF ASSAM	MR. D BHATTACHARJEE	PP, ASSAM
61	AB/1635/2022 FIXED	MONIRUL ISLAM @ MONIR UDDIN AND ANR Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM

ORDERS

62 I.A.(Civil)/1996/2022 THE STATE BANK OF INDIA and 5 ORS MR U SARMA
WP(C) 7723/2017(D/O), FIXED **Versus** MR N BARUAH
in WP(C)/7723/2017 SATYA NATH DAS.

HEARING

63 CrI.A./29/2016 DARBESH ALI MR.N AHMED MR.S RANA(R-2)
WITH LCR 6 FILES, FIXED **Versus** MR.M AHMED PP, ASSAM
THE STATE OF ASSAM and ANR
64 CrI.A./439/2019 SRI BIKI MANDAL @ BIKI MONDAL MR. A K GUPTA PP, ASSAM
WITH LCR 5 FILES, B/O, AFTER 1 **Versus** MR. N HASAN
WEEK STATE OF ASSAM AND ANR MR. R S MISHRA
MR. S KAKATI
MR. A HASAN
MR. I K BURAGOHAIN

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 34 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	Bail Appln./1290/2022 WITH CASE DIARY AND CASE RECORD, B/O	RIYAJ MAJI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
56	Bail Appln./1442/2022 B/O	NURJAHAN BEGUM Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
57	AB/1807/2022 B/O	MD. NAKIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
MOTION				
58	Crl.Pet./597/2022 B/O	THE STATE OF ASSAM AND ANR Versus LALHRUAIZELA		MS. S B CHOUDHURY MR. S K DAS
59	AB/1881/2022 FIXED.	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./1456/2022 WITH CASE RECORD, FIXED	JJARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
61	Bail Appln./1480/2022 FIXED	ROBINA BEGUM Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
62	Bail Appln./1492/2022 FIXED	MD. AZIZUL RAHMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	SC, FOREST

63	Bail Appln./1578/2022 FIXED.	KANDRAPA BARUAH @ KANDARPA KALITA Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
64	Bail Appln./1613/2022 FIXED	SOLEMAN KHURSHID Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM

BAIL HEARING

65	AB/1145/2022 FIXED.	MATIAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S C BISWAS MR. A K AZAD MR. F A HASSAN MR S A SIKDER	H A AHMED MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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6)	MR. J P SARMA	18-07-2022	To	30-07-2022
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14)	MR. H L MAURYA	21-07-2022	To	28-07-2022
15)	S BORGOHAIN	20-07-2022	To	20-07-2022
16)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
17)	MR H Dey	20-07-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 20th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
98	WP(C)/4656/2022 B/O	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, OIL SC, CUSTOMS
99	WP(C)/4657/2022 B/O	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED Versus OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, OIL SC, CUSTOMS
100	WP(C)/4664/2022 B/O	BHUPEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM
ORDERS				
101	WP(C)/5400/2020 B/O, WITH LAWAZIMA COURT'S ORDER	NURJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
102	WP(C)/4377/2022 FIXED	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/2034/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. T J MAHANTA MR. B RAHMAN	MR. A R BHUYAN SC, P AND R.D.
103	WITH WP(C)/3320/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
	WITH I.A.(Civil)/1992/2022 in WP(C)/3320/2022	HANIF ALI AHAMED AND ANR. Versus SIBARAM DEKA AND 7 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR F K R AHMED
104	WITH WP(C)/3656/2022	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.

105	WITH WP(C)/3752/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
106	WITH WP(C)/3803/2022	MD. MATIN ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, P AND R.D. GA, ASSAM
107	WITH WP(C)/3996/2022	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
108	WP(C)/4585/2022 FIXED	KHIROD DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	SC, P AND R.D.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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[For Wednesday,20th July 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

56	WP(C)/4296/2021 B/O	ATAUR RAHMAN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR GA, ASSAM	SC, ELEM. EDU
	WITH I.A.(Civil)/418/2022 in WP(C)/4296/2021	JAKIR HUSSAIN PRODHANI Versus ATAUR RAHMAN AHMED AND 6 ORS.		SC, ELEM. EDU MR. M R KHANDAKAR GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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17)	MR H Dey	20-07-2022	To	19-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Crl.Pet./427/2021 WITH OFFICE NOTE, B/O	SIRAJUL ALOM @ SIRAJ ALI Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
MOTION				
52	Crl.Rev.P./365/2022 B/O	BHAIRAB NATH Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. R J DAS	PP, ASSAM
53	AB/1992/2022 B/O	DINESH SARMA AND ANR Versus THE STATE OF ASSAM	MS L DAS MS. S DAS MS. M BARUAH	PP, ASSAM
ADMISSION				
54	W.P.(Crl.)/9/2021 FIXED	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
55	WITH W.P.(Crl.)/10/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
56	WITH W.P.(Crl.)/11/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC
57	WITH W.P.(Crl.)/12/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	SR. GA, ASSAM SC, GHC

58	WITH AB/2460/2021	HARUN RASHID @ MD. HARUN RASHID Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
59	WITH AB/2461/2021	NAKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
60	WITH AB/2462/2021	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
61	WITH AB/2469/2021	SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR. R ULLAH	PP, ASSAM
62	CrI.Pet./469/2022 B/O	TULIKA BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR. C CHOWDHURY MR. D K DAS MR P P MEDHI MR. S A CHOUDHURY	MR R DHAR(SC, En. Dirctorate) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	RFA/27/2022 CAVT. NO.06442/022, B/O	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
	WITH I.A.(Civil)/2030/2022 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
56	MACApp./363/2022 FIXED	SMTI. DEBOJANI DAS AND 2 ORS Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	MR. R GOSWAMI(R1) MS. P BORTHAKUR (R1)
57	MACApp./364/2022 FIXED	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
	WITH I.A.(Civil)/2036/2022 in MACApp./364/2022	NATIONAL INSURANCE CO. LTD Versus ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)

ORDERS

58	MACApp./493/2018 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD Versus LALBHANU NESSA AND 8 ORS	MR S DUTTA MS. N MODI MR. C SHARMA	MR. S C BISWAS (R3) MR. K K BHATTA (r-7) MR. R SARMA (R7) MS J BORAH (R3) MS JONA TALUKDAR (r-7) MR. P S BISWAS (R3) MS R DEVI (r-7) MS R SAHA (r-1,2) MR. H BURAGOHAIN (r-1,2) MR. SIDHANT DUTTA
59	I.A.(Civil)/2193/2019 FIXED in MACApp./5779/2019 WITH MACApp./5779/2019 (Filing Number) WITH MACApp./5777/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR	MR. K K BHATRA MR. A LAHKAR	MR. Y S MANNAN (R1) MS. N BARUAH (R1) MR. S SINGH (R1)
60	MACApp./5777/2019 (Filing Number) WITH I.A.(Civil)/2289/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR	MR. R K BHATRA MR. A LAHKAR	MR. Y S MANNAN (R1) MS. N BARUAH (R1) MR. S SINGH (R1)
HEARING				
61	MACApp./79/2013 WITH LCR, FIXED	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
62	MACApp./350/2016 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus SMTI BABITA SAHA and 6 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.M BHUYAN(R-1) MR.N D BHUYAN(R-1) MS. M CHOUDHURY MR.A AHMED(R-6) MS C BORAH

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LEAVE NOTE OF ADVOCATES FOR 20/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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